

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 08th day of May, 2019

Present :

**Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/01561/2017

Amresh Kumar

.....**Applicant.**

V E R S U S

Union of India and ors.

.....**Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri Rishi Kumar

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member-A :

List revised. None present for the applicant. Shri Shiv Mangal proxy counsel for Shri Rishi Kumar, counsel for the respondents is present.

2. It is observed that even on earlier listed dates i.e. on 21.01.2019 and 13.03.2019, no one was present on behalf of the applicant. In this case, counter has been filed way back in April 2018 but no rejoinder has been filed so far. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/